231 *Reg. Movement of* Armed convoys near

connected together and I am not able to understand this. But I can only understand that there is a communication problem. Everybody is affected by it, not only the Members of this House but all the people, and I am sure the Government will look into it. The, Leader of the House is here. (Interruptions)....

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): If an essential service like this is not functioning, it amounts to blackmailing. At this tale we cannot .progress (Interruptions)'

SHRI DIPEN GHOSH: Madam, it is in the newspapers that the departmental authorities have charged the Telecom Engineers with, tampering of the lines. ...(Interruptions)....

श्री सुरेन्द्र सिंह: मैडम, मैं सरकार से सिर्फ इतना जानना चाहूंगा कि गवर्नमेंट और जूनियर इंजीनियर्स के बोच में नवम्बर, 1989 में जो एग्रीमेंट हुआ था, उस में दो बातें थीं----एक तो इनसेंटिव फार हायर क्वालिफिकेशन और दूसरी खात थी टाइम बाउंड प्रमोशन के बारे में। मैडम, गवर्नमेंट का रिटन एग्रीमेंट है, अब इन को उस में क्या दिकत है?

आ विद्रदलसंब माधवसंव जाधवः मैडम, इस बारें-मै सरकार की ओर से एक स्टेटमेंट दिया जाए कि यह स्ट्राइक क्यों चल रही है और टेलीफोन सेवाएं क्यों कालैप्स हो गयी है...(ठ्यबधान)...

5HK.I DIPEN CiHUSti: Madam, bne point.(Interruptions)....

THE DEPUTY CHAIRMAN: ML Gurudas Das Gupta...(*Interruptions*)... I say, I do not understand In which language I should speak.

मुझे उर्दू, हिंदी और अंग्रेजी तीन ही जुंबानें आती हैं। मैं तीनों जुबानों में बोल रही हूं । मैं समझती हूं यहां कम्युनिकेशन प्राब्लम के बोरे में बताया गया है, सरकार सुन रही है और वे संबंधित को बता देंगे।

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, there is a very serious news which has come in the Press.(Interruptions)..

THE DEPUTY CHAIRMAN: I say,

Pakistan's nuclear 232 weapons complex

please take your seats. You should sometimes hear what I am saying. The whole problem is, when I speak you also keep speaking and we can't hear anything.

RE. MOVEMENT OF ARMED CONVOYS NEAR PAKISTAN'S NUCLEAR WEAPONS COMPLEX

SHRI GURUDAS DAS GUPTA (West Bengal): There is a serious news that American spy satellites have photographed. * (Interruptions)....

THE DEPUTY CHAIRMAN: I have allowed him.

SHRI G.G. SWELL (Meghalaya): I have sent a notice for Special. Mention...

.... (Interruptions)....

THE DEPUTY CHAIRMAN: I do not know what he is speaking, (Interruptions)....

SHRI G.G SWELL: I am on a point of order. I have sent a notice for a Special Mention on this, I have sent a notice for a Short-Duration Discussion, 1 have sent a notice for a Call-Attention on this.

THE DEPUTY CHAIRMAN: On what?

SHRI G.G. SWELL: On this particular thing which Mr. Gurudas Das Gupta is mentioning about spying by the American spy satellite of the movement, heavily guarded movement, heavily guarded movement of convoys of Pakistan from the Kahuta nuclear base with racks specially fitted with nuclear warheads to be put in the F-16 aircraft.

I would like to know whether, when the notice is under the consideration of the Chairman, we can discuss the matter in the House. If it is done, I have the first claim to it. *(Interruptions)*

THE DEPUTY CHAIRMAN: I want to tell the hon. Member that attention is being drawn of the House to this news which has appeared in the papers. If the

233 Reg Movement of Armed convoys near

Chairman permits a full-fledged discussion, I have no objection.

I am going to special mentions. Please sit down. (Interruptions)

SHRI GURUDAS DAS GUPTA: There should be a statement from the Minister. It is a serious issue. There should be a statement from the Government.

Secondly, this is being done by Pakistan when Jagmohan has been removed. This should be taken seriously by the Government of India. This is a sort of belligerency on the part of Pakistan. Therefore, I demand that the nuclear threat should be taken into consideration by the Government because the planes are being so fitted as to enable it to carry nuclear warheads. This is a serious thing. The Government must take measures against it. There should be a statement. I take note of it. 1 express my conciprn. J say that the security of the country is endangered. Therefore, the Government must make a statement immediately. *(Interruptions)*

SHRI V. GOPALSAMY (Tamil Nadu): The Government must make a statement. *(Interruptions)*

SHRI N.K.P. SALVE (Maharashtra): Madam, I want to submit for one minute. The news is extremely serious, (Interruptions)

SHRI "SUBRAMANIAN SWAMY, (Uttar Pradesh) : The Minister should make a statement right away. This is very important. (Interruptions)

SHRI N. K. P. SALVE: Mr. Defence Minister, please listen to me. I hope the Defence Minister will listen to me and then answer. (*Interruptions*)

THE DEPUTY CHAIRMAN: It is very nice that the Minister is reacting. Please sit down. *(Interruptions)*

SHRI N.K.P. SALVE: Let him react, Madam, after he has heard me. What the defence preparedness of the country is, I don t want to ask him. In public interest he may not disclose it.

Pakistan's nuclear 234 weapons comolex

But one thing which is very extremely disconcerting is that while all over the world in the USSR, the USA, China, the European countries, they have protection against nuclear attack for the civilians, in India we are lamentably lacking in it. I am told thai if they were to drop a bomb on Delhi, some 4 million, 5 million people will just die like flies. So. Madam. Ι want to know...Y/nternJorions). The defence preparedness is something which he may disclose if he wants to disclose. But what is this Government doing for the protection of the civilian population? Are we left at the tender mercy of the warlords and warladies of- Pakistan? (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): I will give a prepared statement on the question. *(Interruptions)*

THE DEPUTY CHAIRMAN: Jusi a minute, please. The. Minister just now said—perhaps you did not hear it—that he is ready to place, before the House a Prepared statement............(Interruptions).....

DR RAJA RAMANNA: Madam. Government is aware (*Interruptions*)

THE DEPUTY CHAIRMAN: Just a second. Mr. Mahajan wants to say something. Let him speak. Then you speak.

श्री प्रमोद महाजन (महाराष्ट्र): उपसभाधति महादया, मैं यह कह रहा था कि चार दिन पहले प्रश्नोत्तर-काल में परमाणु-बम बनाने के संबंध में मैंने सरकार से सीधा सवाल किया था कि पाकिस्तान का इतना बड़ा खतरा है कि हिंदुस्तान को परमाणु-बम बनाना चाहिए। उस समय गोलमाल प्रकार से उत्तर दिए गए और पहले हफ्ते का सवाल दूसरे पर रखा है। आज के समाचार-पत्नों ने यह सिद्ध कर दिवा है कि चार दिन पहले जिस चिंता से हम सवाल पूछ रहे थे, वह सच साबित हुई है। इसलिए मंती महोदय से पूछने से पहले मैं उनको बता देना चाहूंगा कि अब वे कोई गोलमाल उत्तर न देते हुए भारत की परमाणु-बम बनाने की नीति स्पष्ट और दो टूक शब्दो

Mr. Gurudas Das Gupta docs not believe me: he believes in the CIA

reports. (Interruptions)

SHRI G. G. SWELL: After the Minister's statement, will you allow us to seek clarifications?

SHRI M.M. JACOB (Kerala): Will clarifications be allowed after the statement?

THE DEPUTY CHAIRMAN: Mr. Minister, are you making a statement now or a little later?

DR. RAJA RAMANNA: Madam. I am prepared to make a short clarification now.

THE DEPUTY CHAIRMAN: Then. I cannot permit clarifications just now because I have got listed business. First I would like to finish special; mentions and then you can make a statement but not before that... *(Interruptions)*... Let me finish special mentions arid we will sit through the statement. Let us do the business in order.

SHRI GURUDAS DAS GUPTA: Madam, this is more serious.

THE DEPUTY CHAIRMAN: Now. this matter is over. We are not discussing it. I have called Mr. P. Shiv Shanker.

SPECIAL MENTIONS

Audit Report on Bofors Deal supplied to the Government of India by Sweden

SHRI P. SHIV SHANKER (Gujarat): Madam Deputy Chairman, I have been trying to make this special mention for the last three days but for one reason or the other I could not make it. Bofors had been hanging fire for the last three years in this country. The issue has been so fiercely publicised that it has become a concern of the entire nation. The National Front election manifesto and the speeches that were made during the elections clearly indicated that if they come into power they would within the shortest possible time—I would not say fifteen days, one month but that is how they went on saying-they would be in a position to reveal names of the culprits who have received the moneys. Wc on this side, made it clear more often during the last six months. I have myself said more than once that-we equally arc interested in knowing the truth and the culprits must be brought to book at the earliest. I have said this more than once and enjoined upon the Government that they should take quick action. This was the party stand which I made absolutely clear. The Prime Minister made the statement in the last session when he referred to the matters of 1987 as to what had happened in July. 1987, the opinion given by the Attorney-General and the noting that was made by the then Minister of State for Defence. Even on that occasion, we made the position of our party very clear. We said that an early action must be taken and the Government should bring forth the names of the culprits. I also requested at that time on behalf of my party that all the documents and files should be laid on the Table of the House because a portion of the documents being referred to and discussed is not in the interest of this House and the nation, because the entire nation is exercised, all of us are exercised. Therefore, all the documents must be placed on the Table of the House for facilitating a proper discussion of the issue.

Madam, after that an FIR has been issued with the allegations of corruption and' investigations have been going on. That is what we read in the newspapers from time to time. The news is trickled out in driblets and triblets and selectively the news gets leaked out. Who is responsible, I would not like to say but somehow the news that comes out does not give a clear picture. Quite recently. Madam, it has been reported in the papers that the Swedish Audit Report which was supplied to the Government earlier with certain excised portions, those excised portions have also been passed on to the Government. Now the entire audit report is available with the